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Declaration of Assets and Liabilities

Year-2023

I, Madhup Kumar, son of Late Hrishikesh Swarnkar, aged 58 years belonging t Bihar Vidhan Sabha Sachivalaya service and presently working as Senior Reporter giv herein below the details of the assets (Immovable, Movable, Bank Balance, etc.) of mysel my spouse and dependants*:

Details of movable assets

(Assets in joints name indicating the extent of joint ownership will also have to be given)

| Sr.No. | Description | Self | Spouse Name : Archana Gupta (Wife) | Dependant-1 Name : Mayank Raj (Son) | Dependant-2 Name: | Dependant- Name : |
|--------|---|---|---|--|----------------------|----------------------|
| (i) | Cash | 15000/- (Approx) | 10,000/- (Approx) | 5000/-(Approx) | | |
| (ii) | Deposits in Banks, Financial Institutions And non banking Financial Companies | 2,09,000/- (Saving Account) | 35,000/- (Saving Account) 2,90,000/- (Term Deposit) | 12,000/- (Saving Account) | | |
| (iii) | Bonds, Debentures and Shares in companies | 67,500/- (Sahara India Shop LIC Jeewan Plus 40,000/- | -NIL- | -NIL- | | |
| (iv) | Other Financial institutions, NSS, Postal Savings, LIC Policies, etc. | 1382/- Yearly PLI Premium : 19119/- Yearly | -NIL- | -NIL- | | |
| (v) | Motor Vehicles (details of make etc.) | M.Cycle- Honda Shine BR-01BN-8239 Car-i10 Sportz BR-01CP-1489 | -NIL- | -NIL- | | |
| (vi) | | Gold- 6 gm Value-27,000/- (Aprox) | Gold- 158 gm Silver- 800 gm Value-7,50,000/- (Aprox) | Gold- 8 gm Value-38,000/- (Aprox) | | |

Madhufo Kumaz:

| (vii) | Other assets, such as values of claims/interests | -NIL- | -ÑIL- | -NIL- | |
|-------|--|-------|-------|-------|--|
|-------|--|-------|-------|-------|--|

Note: Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint wonership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name : Archana Gupta (Wife) | Dependant-I Name : Mayank Raj (Son) | Dependant-2 Name : | Dependant-3 Name : |
|------------|--|-------|---|--|-----------------------|-----------------------|
| (i) | Agricultural Land - location(s) - Survey number(s) -Extent (Total measurement) -Current market value | -NIL- | -NIL- | -NIL- | | |
| (ii) | (i) Non-Agricultural Land- location(s)- Survey number(s)-Extent (Total measurement)-Current market value | -NIL- | परगना- फुलवारी शरीफ जिला - पटना राज्य - बिहार खाता सं0 - 54 खेसरा सं0 - 836 रकबा - 4.68 डिसमील बैल्यू - 30 लाख (लगभग) | -NIL- | | |
| (iii | Buildings (Commercial and residential) - location(s) - Survey / door number(s) -Extent (Total measurement) -Current market value | -NIL- | -NIL- | -NIL- | | |

Madhup Kumazi

| (iv | Houses/Apartments, etc location(s) | | | | · |
|-----|---|-------|-------|-------|---|
| | - Survey/door number(s) -Extent (Total measurement) | -NIL- | -NIL- | -NIL- | |
| | -Current market value | | | | |
| (v) | Other (such as interest in property) | -NIL- | -NIL- | -NIL- | |

I give herein below the details of my liabilities / over dues to public financial institutions and government dues
[Note: Please give separate details for each item.)

| Sr. Description | | Name & address of Bank Financial Institutions (s) / Department (s) | Amount outstanding as on |
|-----------------|---|--|--------------------------|
| (a) | (i) Loans from Banks | -NIL- | |
| | (ii)Loans from financial institutions | -NIL- | - 編 |
| | (iii) Government Dues :(a) dues to departments dealing with government accommodation | -NIL- | |
| | (b) dues to departments dealing with supply of water. | -NIL- | |
| | (c) dues to departments dealing with supply of electricity | -NIL- | |

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| | (d) dues to departments dealing with telephones | -NIL- | |
|-----|--|--|--|
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | -NIL- | |
| | (f) Other dues, in any | -NIL- | |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give a also permanent Account Number (PAN)] | A.Y 2022-23 Total Income Tax Paid - 4,50,397/- PAN No AGYPK0820A | |
| | (ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax Return filed.] | -NIL- | |
| | (iii) Sales Tax [Only in case of property business | -NIL- | |
| | (iv) Property Tax | -NIL- | |

C. Personal Details

GPF/CPF/PRAN No. :-

PTS/BLA-366

Gender

:- (M/F)

M

Date of Birth

(DD/MM/YYYY)

2 7 1 2 1 9 6 4

Madhup Kymaz

Class/Group :- (A/B/C)

A

Cadre :

Bihar Vidhan Sabha Secretariat Service

(Full name e.g. B.A.S.-Bihar Administrative Service, B.S.S.-Bihar Secretariat Service etc.

Home District :-

Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Madhuf Kunaz

Name of Employee - Madhup Kumar

Place: Patna

Designation - Senior Reporter

Date: 03-02-2022 Department -Bihar Vidhan Sabha Secretariat